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The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives to the United Nations and wishes to convey the following:

On **19 January 2010**, the Committee approved the addition of the **three entries** specified below to its Consolidated List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations.

C. Individuals associated with Al-Qaida

QI.A.274.10. Name: 1: NASIR 2: 'ABD-AL-KARIM 3: 'ABDULLAH 4: AL-WAHISHI
Name (original script): ناصر عبدالكريم عبدالله الوحيشي
Title: na **Designation:** na **DOB:** a) 1 Oct. 1976 b) 08/10/1396 (Hijri Calendar) **POB:** Yemen **Good quality a.k.a.:** a) Nasir al-Wahishi b) Abu Basir Nasir al-Wahishi c) Naser Abdel Karim al-Wahishi d) Nasir Abd al-Karim al-Wuhayshi e) Abu Basir Nasir Al-Wuhayshi f) Nasser Abdul-karim Abdullah al-Wouhichi g) Abu Baseer al-Wehaishi h) Abu Basir Nasser al-Wuhishi i) Abdul Kareem Abdullah Al-Woohaishi j) Nasser Abdelkarim Saleh Al Wahichi **Low quality a.k.a.:** a) Abu Basir b) Abu Bashir **Nationality:** Yemeni **Passport no.:** Yemeni passport number 40483, issued on 5 Jan. 1997 **National identification no.:** na **Address:** na **Listed on:** 19 Jan. 2010 **Other information:** Since 2007, leader of Al-Qaida in Yemen (AQY). Since Jan. 2009, leader of Al-Qaida in the Arabian Peninsula (QE.A.129.10.) operating in Yemen and Saudi Arabia. His deputy is Said Ali al-Shihri (QI.A.275.10.). Associated with senior Al-Qaida (QE.A.4.01.) leadership, claims he was secretary to Usama Bin Laden (QI.B.8.01.) prior to 2003. Arrested in Iran and extradited to Yemen in 2003, where he escaped from prison in 2006 and remains fugitive as at Jan. 2010. INTERPOL Orange Notice (file #2009/52/OS/CCC, #75) has been issued for him.

QI.A.275.10. Name: 1: SAID 2: ALI 3: AL-SHIHRI 4: na

Name (original script): سعيد علي الشهري

Title: na **Designation:** na **DOB:** 12 Sep. 1973 **POB:** Riyadh, Saudi Arabia **Good quality a.k.a.:** a) Sa'id Ali Jabir al-Kathim al-Shihri b) Said Ali Al Shahri c) Said Ali Jaber Al Khasaam Al Shahri d) Said Ali Jaber Al Khassam **Low quality a.k.a.:** a) Abu-Sayyaf b) Abu-Sufyan al-Azidi c) Abu-Sayyaf al-Shihri d) Abu Sufian Kadhhaab Matrook e) Salah f) Salah Abu Sufyan g) Salah al-Din h) Abu Osama i) Abu Sulaiman j) Nur al-Din Afghani Azibk k) Alahhaddm l) Akhdam m) Abu Sufian Al Azadi n) Abu Asmaa **Nationality:** Saudi Arabian **Passport no.:** Saudi Arabian passport number C102432, issued on 22 Apr. 2000 , expired on 26 Feb. 2005. Issue date in Hijri Calendar 17/01/1421. Expiry date in Hijri Calendar 17/01/1426. **National identification no.:** Saudi Arabian national identification number 1008168450 **Address:** na **Listed on:** 19 Jan. 2010 **Other information:** Since Jan. 2009, deputy to Nasir 'abd-al-Karim 'Abdullah al-Wahishi (QI.A.274.10.), leader of Al-Qaida in the Arabian Peninsula (QE.A.129.10.) operating in Yemen and Saudi Arabia. Associated with senior Al-Qaida (QE.A.4.01.) leadership. Was in custody of the United States of America between 2001-2007, detainee number 372. Fugitive in Saudi Arabia among the 85 most wanted persons. Located in Yemen as at Jan. 2010.

D. Entities associated with Al-Qaida

QE.A.129.10. Name: AL-QAIDA IN THE ARABIAN PENINSULA (AQAP)

Name (original script): القاعدة في جزيرة العرب

A.k.a.: a) Al-Qaida of Jihad Organization in the Arabian Peninsula b) Tanzim Qa'idat al-Jihad fi Jazirat al-Arab c) Al-Qaida Organization in the Arabian Peninsula (AQAP) d) Al-Qaida in the South Arabian Peninsula **F.k.a.:** Al-Qaida in Yemen (AQY) **Address:** na **Listed on:** 19 Jan. 2010 **Other information:** AQAP is a regional affiliate of Al-Qaida (QE.A.4.01) and an armed group operating primarily in Arabian Peninsula. Location: Yemen. Alternative location: Saudi Arabia (2004 – 2006). Formed in Jan. 2009 when Al-Qaida in Yemen combined with Saudi Arabian Al-Qaida operatives. Leader of AQAP is Nasir 'abd-al-Karim 'Abdullah Al-Wahishi (QI.A.274.10.) and his deputy is Said Ali Al-Shihri (QI.A.275.10.).

In accordance with paragraph 14 of resolution 1904 (2009), the Committee has made accessible on its website narrative summaries of reasons for listing of the above names, at the following URL: <http://www.un.org/sc/committees/1267/narrative.shtml>. Copies of these narrative summaries of reasons for listing are attached to this note verbale.

Pursuant to paragraph 25 of Security Council resolution 1822 (2008), the Committee is conducting a review of names on the Consolidated List, with a view to ensure that the List is as updated and as accurate as possible, and to confirm that listing remains appropriate. Since the last update of the Consolidated List (3 December 2009), the Committee has concluded its review of the following name:

Abdelhalim Hafed Abdelfattah Remadna (QI.R.75.02) – review concluded on 8 December 2009

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

<http://www.un.org/sc/committees/1267/consolist.shtml>. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to/at SC-1267-Committee@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the first update of the List in 2010.

19 January 2010